

(b) In view of (a) above, the question does not arise.

[English]

### **Bagasse-Based Power Projects**

561. SHRI D. VENKATESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether fifteen sugar mills have submitted project reports for setting up of bagasse-based power projects;

(b) if so, whether the Union Government have considered these proposals; and

(c) if so, by what time Government are likely to give its approval?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) Around eighteen sugar mills have so far approached the Ministry with Detailed Project Reports for availing the incentives under the National Programme on Bagasse based cogeneration.

(b) and (c). The proposals are at various stages of finalisation. The decision on the support to be provided by the Union Government will depend on the fulfilment of all the minimum eligibility conditions by the sugar mills, such as approval of term loans, signing of power purchase agreement, etc., in accordance with the provisions of the programme.

[Translation]

### **Blasting of Rocks by Border Roads Organisation**

562. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether a platoon of Border Roads Organisation is posted at Khuda (Badrinath Road);

(b) if so, whether the explosives meant for blasting the rocks are stored at a place which is not proper from the safety point of view and is a hazard to the population there;

(c) if so, whether the Government propose to shift this explosive store somewhere else; and

(d) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) to (d). Do not arise.

[English]

### **Wind Power**

563. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to refer to reply given to Starred Question No. 326 dated April 26, 1995 and state :

(a) the agency which undertook the work for installation of Wind Mill in village Bayela Malla, P.O. Rikhni Khal, District Pauri Garhwal, Uttar Pradesh;

(b) the reasons for the Wind Mill being non-started; and

(c) the reasons for abruptly closing it down now?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) to (c). The Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh took up a project for the electrification of village Bayela Malla in Pauri Garhwal district through the installation of a 10 KW capacity wind battery charger with the budget provided by the State Government. According to information furnished by NEDA, an order for supply, installation and commissioning of the wind battery charger was placed on M/s Raghav Trading Company, New Delhi. The system was delivered at the site but could not be installed due to some mismatch of components. NEDA has initiated legal proceedings against the firm.

Meanwhile, the village Bayela Malla has been electrified through a solar photovoltaic power system.

[Translation]

### **Fares of Suburban Trains**

564. SHRIMATI SHEELA GAUTAM :  
SHRI RAMASHRAY PRASAD SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether there is disparity in the fares of Suburban trains;